

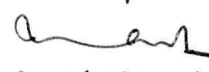


Serial No of Order	Date of Order	Order with Signature	
5	21-9-95	<p>The petitioners are permitted to file joint application since the cause of action is identical in all cases. Thus the M.A.634/95 is disposed of.</p> <p>Issue notice for admission and hearing. List this matter on 24.10.1995.</p> <p> MEMBER (ADMN.)</p>	<p>For Admn. 2 Stay in M.A. 634/95 for my application.</p> <p>Rem 21/9</p> <p>Adm to 12.9.95.</p> <p>For admn. & stay.</p>
6	25.10.95	<p>Shri Ashok Mishra, learned Senior Standing Counsel submits that this case has been recently admitted. He requests for four weeks' time to file counter. Prayer allowed.</p> <p>Call on 1.12.1995.</p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>B1 11/9/95 Bench</p> <p>Adm to 14.9.95</p> <p>For admn & stay.</p> <p>B1 13/9/95 Bench</p>
7	13-11-95	<p>Applicants' counsel, Shri B.S. Tripathy has filed a memo seeking permission to withdraw the Original Application. Permission granted. The Original Application is dismissed as withdrawn.</p> <p> Vice-Chairman</p> <p> Member (Admn.)</p>	<p>Adm to this week 8th For Admn P1.</p> <p>B1 20/9/95 Bench</p> <p>OR NO.5 dt. 21.9.95</p> <p>Notice reg. admn. may be sent to all Respts by reg/Adm Per.</p> <p>B1 22/9/95</p> <p>22.09.95 SOL (g)</p>